Exposure of PSBs and institutions to Jet Airways

- 2601. SHRI NARESH GUJRAL: Will the Minister of FINANCE be pleased to state:
- how many is the exposure of Public Sector Banks (PSBs) and institutions to (a) Jet Airways;
- whether the promoters furnished any personal guarantees against these loans/ (b) advances; and
 - the steps being taken to recover these dues?

Written Answers to

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) As per inputs received from State Bank of India (SBI), the lead bank in the consortium of lenders to Jet Airways, and all-India Financial Institutions, claims of ₹ 4,398.55 crore have been filed by Public Sector Banks before the National Company Law Tribunal (NCLT) against Jet Airways. No personal guarantees were furnished by promoters. However, as per the inputs, collateral security for the loans given to Jet Airways was obtained in the form of pledge of promoter and other shares, and hypothecation of assets. For recovery of outstanding dues, as per inputs received from SBI, the bank's application under the Insolvency and Bankruptcy Code, 2016 has been admitted by NCLT, Mumbai.

NPAs in Public Sector Banks

2602. SHRI SANJAY SETH: Will the Minister of FINANCE be pleased to state:

- whether it is a fact that Government has failed to reduce the NPAs of banking institutions;
 - (b) if so, the reasons therefor; and
- if not, the data of NPAs in Public Sector Banks (PSBs) in the last three years and the steps taken to reduce them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) As per Reserve Bank of India (RBI)'s data on global operations, aggregate gross advances of Public Sector Banks (PSBs) increased from Rs. 18,19,074 crore as on 31.3.2008 to ₹ 52,15,920 crore as on 31.3.2014. As per RBI inputs, the primary reasons for spurt in stressed assets have been observed to be, inter alia, aggressive lending practices, wilful default/loan frauds/corruption in some cases,